

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.558/05

Monday this the 25th day of July 2005

C O R A M :

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

1. Usha P Kumar,
C.G.Operator,
Doordarshan Kendra,
Thiruvananthapuram.
2. Antony Mathew,
C.G.Operator,
Doordarshan Kendra,
Thiruvananthapuram.
3. M.R.Pradeep,
C.G.Operator,
Doordarshan Kendra,
Thiruvananthapuram.

Applicants

(By Advocate Mr.P.Santhosh Kumar)

Versus

1. Union of India represented by the Secretary,
Ministry of Information & Broadcasting,
Government of India, New Delhi.
2. The Prasar Bharathi
(Broadcasting Corporation of India), New Delhi
represented by the Chief Executive Officer.
3. The Director General,
O/o. the Directorate General, Doordarshan,
Doordarshan Bhavan, New Delhi.
4. The Director,
Doordarshan Kendra,
Kudappanakunnu,
Thiruvananthapuram - 43.

Respondents

(By Advocate Mr.N.N.Sugunapalan,Sr.Advocate)

This application having been heard on 25th July 2005 the Tribunal on the same day delivered the following :

O R D E R

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

The applicants herein are working as Character Generator Operator under the respondents and it is their contention that they are working as such for the last 10 to 17 years and not been

given promotion to the post of Transmission Executive. It is stated that presently there was no channel of promotion prescribed. They have submitted Annexure A-3 and Annexure A-4 representations to the 3rd respondent. Learned counsel for the applicant submitted that he will be satisfied if a direction is given to the respondents to consider these representations within a time frame. Learned counsel for the respondents submitted that he has no objection in doing so.

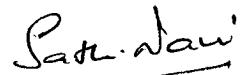
2. In the interest of justice, we direct the 3rd respondent to consider and take a decision on the representations made by the applicants within a period of three months from the date of receipt of a copy of this order. The O.A. is disposed of at the admission stage itself. No order as to costs.

(Dated the 25th day of July 2005)



K.V. SACHIDANANDAN
JUDICIAL MEMBER

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SATHI NAIR
VICE CHAIRMAN